

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

(19)

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/194/ (IB)/2017  
NAME OF THE PETITIONER(S) : BIG NILE VENTURES LTD  
NAME OF THE RESPONDENT(S) : STNITHI INSURANCE SERVICES PVT LTD  
UNDER SECTION : 433 ( e)(f)**

<b>S.No. NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
<b>REPRESENTATION BY WHOM</b>		

**ORDER**

Counsel for petitioner called but absent. No representation. Put up on  
16.08.2017 at 10.30 A.M.

**(K. Anantha Padmanabha Swamy)  
Member (Judicial)**

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